

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 839/(MAH)/2017
M.A. No. 552/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2017

NAME OF THE PARTIES: Shirdi Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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15	Rohan Agrawal i/b MDLF Partners Devendra Jain	for Rep. No. 2 RP (Applicant)	
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	Jay Choksi (Adv i/b Law Frame).	for RP (Applicant)	
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	Fox, Nikhil Rajani i/b V. Deshpande and Co.	for Edelweiss ARC	
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ORDER

MA No. 552/2017 in CP No. 839/I&BP/NCLT/MB/MAH/2017

Counsel for the Petitioner/IRP as well as the R2 are present.

List this matter for further hearing on 17.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)